

## Statement II

*Investment of National income on Primary, Secondary and University Education*

Year	Percentage of Total Government Expenditure (Plan and Non Plan) on Education to National income
1950-51 . . . . .	1.2
1955-56 . . . . .	1.9
1960-61 . . . . .	2.4
1965-66 . . . . .	2.9
1970-71 . . . . .	3.2
1975-76 . . . . .	3.5
1977-78 . . . . .	3.6
1978-79 . . . . .	3.7

**Non-Availability of Potable drinking water in the Country**

2322. SHRI JAGDISH TYTLER: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of villages where potable drinking water is not available State-wise with their percentage; and

(b) how long Government will take to provide a 100 per cent coverage in respect of drinking water to villages where it is not available?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI):

(a) Provision of drinking water supply is a State subject. However, at the instance of the Government of India a survey was conducted in 1972. As a result 1.53 lakh villages out of a total of 5.76 lakh villages in the country were identified as Problem villages i.e. having a source of water at a distance

of more than 1.6 kms. or at depth of more than 15 Mts. or villages where source of water is contaminated with disease germs or where source of water contained excessive minerals hazardous to health. The number of villages remaining to be covered by drinking water facilities as on 1-4-1980 is given in the Statement.

(b) Subsequent to 1972 survey, the State Government have been indicating from time to time that the survey was incomplete and more villages fall under Problem villages category. The States have been asked to prepare a final list of such problem villages. It is estimated that their number would be nearly 2 lakhs. It is contemplated to cover the remaining problem villages during 1980-85.

## Statement

Sl. No.	States/U.Ts	Statement showing number of problem villages remaining to be covered as on 1-4-1980	Percentage of villages yet to be covered
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1	2	3	4
1	Andhra Pradesh	*	*
2	Assam . . . . .	5504	82.39
3	Bihar . . . . .	*	*
4	Gujarat . . . . .	841	43.06
5	Haryana . . . . .	2928	90.57
6	Himachal Pradesh . . . . .	6098	71.51
7	Jammu & Kashmir . . . . .	2847	89.22
8	Karnataka . . . . .	NIL	NIL
9	Kerala . . . . .	432	92.90
10	Madhya Pradesh . . . . .	2381	32.63
11	Maharashtra . . . . .	NIL	NIL
12	Manipur . . . . .	1007	94.82

1	2	3	4
13	Meghalaya . . .	3013	94.60
14	Nagaland . . .	*	*
15	Orissa . . .	*	*
16	Punjab . . .	710	72.38
17	Rajasthan . . .	*	*
18	Sikkim . . .	307	70.14
19	Tamil Nadu . . .	*	*
20	Tripura . . .	1703	73.53
21	Uttar Pradesh . . .	10670	83.94
22	West Bengal . . .	*	*
23	Andaman & Nicobar Islands	44	77.20
24	Arunachal Pradesh . . .	*	*
25	Delhi . . .	96	76.80
26	Goa, Daman & Diu . . .	*	*
27	Mizoram . . .	*	*
28	Pondicherry . . .	54	72.00

\* Information from these state yet to be received.

### Government Accommodation

2323. SHRI NIHAL SINGH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) what provision Government have made to provide higher type of Government accommodation to those Central Government employees whose pay is revised between the period July, 1978 to June, 1980 and who have become entitled for higher type i.e. B and C type accommodation during the allotment year 1978—80;

(b) if not, the reasons therefor; and

(c) the month from which the pay of the Central Government employees is reckoned for entitlement for the

higher type i.e. 'B' and 'C' accommodation?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) to (c). The entitlement of an officer for allotment during a particular allotment year is determined on the basis of the emoluments drawn by him on a particular date fixed for the purpose. For the purpose of allotment during the allotment year 1978—80, emoluments drawn on 1-7-1978 is taken into account. Any increase in the emoluments from a subsequent date as a result of revision after this date will be taken into account for deciding their entitlement in the next allotment year.

### अजमेर में स्थापित श्रमिक विद्यापीठ

2324. श्री भगवान देव : क्या शिक्षा मंत्री

यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार ने राजस्थान के अजमेर नगर में एक 'श्रमिक विद्यापीठ' की स्थापना की है ;

(ख) यदि हां, तो उस पर कितना वार्षिक व्यय किया जाएगा और क्या केन्द्रीय सरकार इसका समूचा व्यय वहन करेगी अथवा क्या राज्य सरकार भी इसमें अपना हिस्सा देगी ;

(ग) उक्त विद्यापीठ में कितनी महिलाओं और बच्चों को प्रशिक्षित करने का विचार है ; और

(घ) क्या सरकार वहाँ प्रशिक्षित महिलाओं और बच्चों को रोजगार देने की भी व्यवस्था करेगी ?

शिक्षा और स्वास्थ्य तथा समाज कल्याण मंत्री (श्री बी० शंकरानन्द) : (क) श्रमिक विद्यापीठ अजमेर, की स्थापना अजमेर प्रौढ़ शिक्षा संघ के तत्वावधान में की गई है।

(ख) इस संस्थान पर वर्ष 1979-80 के दौरान 1,25,345- रुपये खर्च किए गए थे तथा वर्ष 1980-81 के लिए 1.80 लाख रुपये की राशि स्वीकृत की गई है। इसके अतिरिक्त श्रमिक विद्यापीठ अपनी निधि को शिक्षा शुल्क, चन्दे अथवा राज्य सरकार से सहायक अनुदानों, नियोजताओं इत्यादि से बढ़ा सकता है।